Title: The Minister of State in the Ministry of Textiles laid the statement regarding status of implementation of recommendations in 35th Report of Standing Committee on Labour on "General condition of Weavers in the Country - A case study of concentration zone of Weavers", pertaining to the Ministry of Textiles.

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THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam Speaker, in pursuance of direction 73 (A) of the hon. Speaker, Lok Samba published in Lok Sabha Parliamentary Bulletin Part-II, dated September 01, 2004, I beg to lay a statement on the Table of the House on the status of implementation of recommendations contained in the Thirty-fifth Report of the Standing Committee on Labour on "General condition of weavers in the country – A case study of concentration zone of weavers."

The Standing Committee on Labour examined and presented its Thirty-fifth Report in the Lok Samba on 12<sup>th</sup> December, 2008. The Report contains 15 recommendations. The recommendations of the Committee focus mainly on the general condition of weavers in the country. The recommendations contained in the report have been examined in the Ministry of Textiles, and a statement on the action taken/proposed to be taken on these recommendations was submitted to the Standing Committee on Labour on 31<sup>st</sup> March, 2009. The Ministry of Textiles is committed to implement the recommendations of the Committee in their true spirit.

I also lay herewith the status of implementation of these recommendations on the Table of the House.

<sup>\*</sup> Laid on the Table and also placed in Library See No. LT 586/15/09.